

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 09 OF 2019 &  
IA NOS. 1667, 1668 OF 2018 &  
IA NOS. 364, 548 & 1013 OF 2019**

**Dated: 15<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s. Aavanti Solar Energy Private Limited** .....Appellant(s)  
**Versus**

**Gulbarga Electricity Supply Company Limited**  
**& Ors.** .....Respondent(s)

Counsel for the Appellant(s) : Ms. Purna Priyadarshini  
Ms. Priyashree Sharma  
Mr. Rakshit Jain

Counsel for the Respondent(s) : Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-1 & 2

**ORDER**

Finally, two weeks time is granted to file objections, if any, on amended petition.

List the matter on **12.12.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/pk*